

Annexure-3

Name of the Corporate Debtor: Jaypee Cement Corporation Limited ; Date of commencement of CIRP: 22nd July, 2024 ; List of creditors as on: 9th February 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assets Care & Reconstruction Enterprise Ltd	08-Aug-24	9,823,447,581.00	9,823,447,581.00	Term Loan	9,823,447,581.00	9,198,658,278.00	No	29.44%	-	-	-	-	
2	State Bank of India	06-Aug-24	7,328,364,886.08	7,328,364,886.08	Term Loan, Other Charges	7,328,364,886.08	-	No	21.96%	-	-	-	-	
3	Axis Bank Limited	09-Aug-24	4,675,142,786.80	3,526,715,647.14	Term Loan, BG (Invoked)	3,526,715,647.14	-	No	10.57%	-	-	1,148,427,139.67	-	
4	Punjab National Bank	16-Aug-24	1,804,326,995.00	1,804,326,995.00	Term Loan	1,804,326,995.00	-	No	5.41%	-	-	-	-	
5	Indian Bank	09-Aug-24	1,641,354,049.00	1,641,354,049.00	Term Loan	1,641,354,049.00	-	No	4.92%	-	-	-	-	
6	Jammu and Kashmir Bank	09-Aug-24	1,494,916,271.00	1,494,916,271.00	Term Loan	1,494,916,271.00	-	No	4.48%	-	-	-	-	
7	Bank Of Baroda	07-Aug-24	1,273,738,953.71	1,273,738,953.71	Term Loan	1,273,738,953.71	-	No	3.82%	-	-	-	-	
8	Punjab and Sind Bank	16-Aug-24	703,554,063.00	689,754,063.00	Term Loan, BG (Uninvoked), Expenses	689,754,063.00	-	No	2.07%	13,800,000.00	-	-	-	Refer Note 1
9	Union Bank of India	08-Aug-24	1,319,365,023.00	1,319,365,023.00	Term Loan	1,319,365,023.00	-	No	3.95%	-	-	-	-	
10	SREI	08-Aug-24	22,375,388.00	22,375,388.00	Overdue amount and charges	22,375,388.00	-	No	0.07%	-	-	-	-	
11	Yes Bank	11-Sep-24	150,860,000.00	1.00	BG (Invoked & Uninvoked)	-	-	No	0.00%	150,860,000.00	-	-	-	Refer Note 1 & 2
12	Pradeshya Industrial and Investment Corporation of UP Limited	08-Aug-24	47,600,000.00	-	Interest Free Loan	-	-	No	0.00%	-	-	47,600,000.00	-	Refer Note 3
Total			30,285,045,996.59	28,924,358,857.93		28,924,358,856.93	9,198,658,278.00		86.68%	164,660,000.00	-	1,196,027,139.67	-	

Remarks:

Note 1: The Contingent claims of financial creditors are related to live Bank guarantees (BG) which have not yet been invoked.

Note 2: One of the Bank Guarantees issued by Yes Bank for INR 14,08,60,000/- was invoked by the Ministry of Coal on 6th March 2018, and subsequently challenged by the Corporate Debtor in Allahabad High Court. The Allahabad High Court has stayed the BG invocation vide its order dated 29th March 2018, and accordingly no payment has been made by the bank. So this BG has been treated as uninvoked live BG.

Note 3: Pradeshya Industrial and Investment Corporation of UP Limited ("PICUP") has invoked the BG against their financial claim which was admitted earlier by the Resolution Professional, and so, their dues are already settled. Thus, the financial claim filed by PICUP is no longer admissible. Necessary communication has been sent to PICUP. Accordingly, the CoC has been re-constituted.

Note 4: Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.